OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, WEST DISTRICT, TIS HAZARI COURTS, DELHI

MODIFIED OFFICE ORDER

In partial modification of the earlier order and in view of the transfer of Sh. Sanjay Yadav (Bailiff), the following Work Assignment Roster is hereby formulated for the Bailiff of the Nazarat Branch, West District, for the execution of warrants. Now, Sh. Dalel Singh (Bailiff) is hereby assigned the execution work in place of Sh. Sanjay Yadav (Bailiff) for the followings Courts with immediate effect:-

Sl. No.	Name of Bailiff	Name of Court(s) of West District
1.	Sh. Dalel Singh	 Ld. District Judge (Commercial)-02 Ld. District Judge-07 Ld. ACJ-CCJ-ARC Ld. Civil Judge-04

Note:-

All other terms and conditions of the existing Work Assignment Roster shall remain 1. unchanged and shall continue to be in force.

> (ANSHUL MEHTA) ADMINISTRATIVE CIVIL JUDGE (WEST) TIS HAZARI, DELHI

37882-37892-NAZ/ACJ(WEST)/2025 DELHI,DATED

Copy forwarded for information & necessary action to:

- PS to the Ld. Principal District & Sessions Judge (West) 1.
- The Ld. concerned Court of West District. 2. <
- Hony. Secretary, Delhi Bar Association, Tis Hazari Courts. 3.
- The Official Concerned. 4.
- Dealing official, R&I Branch, West District to upload the above order on LAYERS for 5. information.
- Dealing official, Website Room, Tis Hazari Courts, to upload the above order on the website 6. of Delhi District Courts.
- The In-charge, Nazarat Branch (West), Tis Hazari Courts, Delhi, with the direction to bring 7. this order to the notice of all concerned Officials, Naib Nazirs and Civil Nazirs of West District. Copies be also pasted on notice boards of the Nazarat Branch.

Office File. 8.

> (ANSHUL MEHTA) ADMINISTRATIVE CIVIL JUDGE (WEST) TIS HAZARI, DELHI